

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS, DELHI**

**ORDER**

Upon selection to the post of Peon/Orderly/Dak-Peon, Chowkidar, Sweeper/Safai-Karamchari, Group-C (Non-Gaz.), in PB Rs. 5200-20200/- with Grade Pay of Rs.2000/-, Level-3 (7<sup>th</sup> CPC) plus other allowances admissible under the rules, following officials are hereby taken on the Strength/Pay Roll of this establishment as Peon/Orderly/Dak-Peon, Chowkidar, Sweeper/Safai-Karamchari, Group-C, with effect from the dates they joined/assumed the duties/charge of the post.

Sr. No.	Cat.	Roll No.	Name of the Candidate	Father's Name	Date of Joining
1	OBC	120011019	VIKAS	SANJAY KUMAR	12.05.2022(A/N)
2	GEN.	119010345	DEEPANSHU MANN	SATYAPAL MANN	12.05.2022(F/N)
3	GEN.	130010714	PARVEEN	SATBIR	12.05.2022(A/N)
4	OBC	136020746	SUDHIR	MAHENDER	13.05.2022(F/N)
5	GEN.	139010475	MONU SHOKEEN	DEVENDER	13.05.2022(F/N)
6	GEN.	120010428	MANOJ KUMAR	RAJ KUMAR	13.05.2022(F/N)
7	GEN.	138010699	DHEERAJ	RAMESH CHANDAR	13.05.2022(F/N)
8	OBC	116020159	KRISHAN KHATRI	NARESH KHATRI	13.05.2022(F/N)
9	GEN.	121021002	PARDEEP	SATISH	13.05.2022(F/N)
10	GEN.	130010397	DEEPANSHU DABAS	SANJAY KUMAR	13.05.2022(F/N)
11	GEN.	120021084	PARSHANT	PARVEEN	13.05.2022(F/N)
12	OBC	118020104	NITIN RANA	RAJ KUMAR RANA	13.05.2022(F/N)
13	GEN.	109010144	AMARJEET SINGH	JAIPAL SINGH	17.05.2022(A/N)
14	GEN.	120010444	ANKIT	NARESH	17.05.2022(A/N)
15	GEN.	129010336	SAHIL	SMUNDER SINGH	17.05.2022(A/N)
16	GEN.	233030096	SUMIT KUMAR	CHARANBIR SINGH	17.05.2022(A/N)
17	GEN.	116020141	MANJEET ANTIL	AZAD SINGH	17.05.2022(A/N)
18	GEN.	316050227	KAPIL DEV SHARMA	DINESH CHANDRA SHARMA	18.05.2022(F/N)
19	GEN.	322060208	DISHANT DHAKA	SUNNY DHAKA	18.05.2022(F/N)
20	GEN.	243040047	DEEPAK KULHAR	MAHENDRA SINGH	18.05.2022(A/N)
21	GEN.	233040256	PARDEEP	RAMESHWAR	21.05.2022(F/N)

As Per Rule, 21(1) of the Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012, all appointments to the Service by direct recruitment shall be on probation for a period of two years.

31.5.22  
(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs), Delhi

No. 42379-449 (R-2021)/Admn.III/Central/2022

Dated \_\_\_\_\_

31 MAY 2022

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North Districts, Delhi/New Delhi.
2. The Principal District & Sessions Judge/Spl. Judge, PC Act. (CBI), Rouse Avenue, New Delhi.
3. The Head of office, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
4. The Pay & Accounts Officer No. VI (through Accounts Branch, Central), Tis Hazari Courts Delhi.
5. Sr. Admn. Officer (Judl.), Recruitment Cell/Promotion Cell, Tis Hazari Courts, Delhi.
6. Sr. Admn. Officer (Judl.), Vigilance/Litigation Branch (Central), Tis Hazari Courts, Delhi.
7. Sr. Admn. Officer (Judl.), General Branch (Central), Tis Hazari Courts, Delhi.
8. PS office to the Pr. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
9. Admn. Officer (Judl.), ACRs Cell, Tis Hazari Courts, Delhi.
10. Dealing Assistant, Personal Files/ Transfer & Postings/Leave, Admn. Branch-I (Central), Tis Hazari Courts, Delhi.
11. Website Committee, THC, Delhi.
12. Branch In-Charge, LAYERS, THC, Delhi.
13. Official Concerned.

(Principal District & Sessions Judge (HQs), Delhi)